

(d) and (e) As on 30-11-1996, 14 fresh applications, that are received recently were pending with the Government for disposal.

STATEMENT

Details of various facilities that are provided by the Government to the Central Freedom Fighter Pensioners

1. Facility of free railway passes (1st Class) for freedom fighters and to their widows/ attendants, for life.
2. Free medical facilities in all Central Government hospitals and also in the hospitals run by the Public Sector Undertakings under the control of Bureau of Public Enterprises. C.G.H.S. facilities have also been extended to freedom fighters and their dependents.
3. Facility of General Pool residential accommodation to freedom fighters of All India Standing for the purpose of medical treatment in Delhi if they do not own any house/flat in their names or in the name of any of their family members/dependents in Delhi/New Delhi.
4. Accommodation in the Freedom Fighters Home set up at Baba Kharak Singh Marg, New Delhi for such of the freedom fighters who have none to look after them.
5. Facility of telephone connection, subject to feasibility, without installation charges and payment of only half of the rentals.

The State Governments/Union Territory Administrations have also extended the benefits of pension and certain other facilities which differ from State to State.

Levy Sugar Price

2575. SHRI G M KUNTURKAR :
SHRI AMAR PAL SINGH :

Will the Minister of FOOD be pleased to state

(a) whether the Government are considering to increase the levy sugar price on the demand from Indian Sugar Mills Association;

(b) if so, the proposed levy price; and

(c) the impact thereof on the interest of farmers as well as market policy of the sugar industry?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :
(a) and (b) The Indian Sugar Mills Association, in their submissions of 20.11.1996, have petitioned the

Government to increase the issue price of levy sugar to Rs. 11.30 per kg.

(c) The matter is under consideration of the Government.

[Translation]

Sale of Wheat and Rice

2576. SHRI MANHARAN LAL PANDEY :
SHRI GANGA RAM KOLI :

Will the Minister of FOOD be pleased to state :

(a) the details of quantity and rate of wheat and rice provided in the open market by the Food Corporation of India during the last one year till date. State-wise.

(b) the per quintal selling price of wheat and rice provided in the open market.

(c) whether these foodgrains were sold by FCI at the price lower than the market price; and

(d) if so, the reasons therefor?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :
(a) and (b) Statements I, II and III indicating the quantity and rates of wheat and rice sold by FCI in the open market during the last one year respectively are attached.

(c) and (d) FCI sells wheat and rice at a price above Central Issue Price and below Economic Cost of FCI in order to have a sobering influence on the market prices of foodgrains without jeopardising the Public Distribution System.

STATEMENT-I

The quantity of wheat and rice sold by FCI in the open market during December, 1995 to November, 1996

S No	Name of the State	Quantity sold (Provisional)	
		Wheat	Rice
1	2	3	4
1.	Punjab	216.41	43.73
2.	Haryana	258.29	25.43
3.	Uttar Pradesh	111.65	29.04
4.	Delhi	54.28	3.49
5.	Rajasthan	140.02	5.43
6.	Himachal Pradesh	20.91	-
7.	J and K	46.42	-
8.	West Bengal	73.13	8.24
9.	Bihar	118.60	0.43
10.	Orissa	96.35	-
11.	Maharashtra	127.40	31.20
12.	Gujarat	136.77	17.33